

**Shri Tangamani:** The hon. Prime Minister was pleased to say that there will be a further discussion with the Government of Ceylon. I want to know whether the Government of Madras will be associated in that discussion, or at least the Government of Madras will be consulted about the problems that have arisen as a result of this.

**Shri Jawaharlal Nehru:** I may inform the hon. Member that we are keeping in close touch with the Madras Government about this matter. Essentially, the question is one of people of Indian descent who have long been domiciled in Ceylon, and it is a question between them and the Ceylon Government. The Government of India comes into the picture partly because of historical causes. We have been dealing with this matter ever since the old days when India and Ceylon were both parts of the British Empire, and we were supposed to be British subjects. Therefore, the question took a different shape then. We wanted rights for them. The question has a history which is 50 years old or so. There were many conferences. It is also partly because we are interested in people not being sent here who are not Indian nationals; and finally because we, as well as, I hope, the Ceylon Government, are interested in solving a human problem involving large number of people.

#### WRITTEN ANSWERS TO QUESTIONS

##### Newsprint Factory in Andhra

\*231. **Shrimati Tarkeshwari Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) what progress has been made with regard to the newsprint factory to be established in Andhra;

(b) the working capacity of the proposed plant; and

(c) the estimated cost of the plant?

The Deputy Minister of Commerce and Industry (**Shri Satish Chandra**): (a) Negotiations are in progress for securing suitable terms of collaboration.

(b) 30,000 tons per annum.

(c) Firm estimates of the cost of the project are not yet available. It is roughly estimated at about Rs. 5.5 crores at present.

##### Trade with Australia

\*235. **Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the discriminatory import duties imposed on Indian pepper, cashews and ginger by the Australian Government; and

(b) if so, whether Government are contemplating to make any representation to the Australian Government to lift these discriminatory duties?

The Minister of Commerce (**Shri Kanungo**): (a) Government are aware that certain tariff preferences are granted by the Australian Government in favour of pepper, cashews and ginger imported into Australia from the overseas territories of the U.K. The overseas territories which export these commodities to Australia and enjoy the benefit of the preferential rates are British West Africa, the West Indies and Hong Kong in the case of ginger and British Borneo, Malaya and Singapore in the case of pepper. So far as the Government of India are aware, there are no significant exports of cashews to Australia from any of the British Overseas territories.

(b) The question is under examination.

##### Tractors and Bulldozers

\*247. **Shri Gajendra Prasad Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of tractors and bulldozers imported during 1956-57;

(b) what is the approximate requirement of tractors and bulldozers during the Second Five Year Plan; and

(c) the number of tractors and bulldozers manufactured in India during 1956-57?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, Annexure No. 21].

#### Radio Receiving Station at Trivandrum

\*249. Shri Kumaran: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there was a proposal to establish a Radio Receiving Station at Trivandrum under the Colombo Plan; and

(b) if so, at what stage the proposal now stands?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Hon'ble Member is under some misapprehension. There is a Receiving Centre at each Radio Station for the purpose of receiving programmes for relay purposes. There is already a Receiving Centre working at Trivandrum. A proposal for improving the Receiving Centre is included in the Five Year Plan. The necessary technical equipment for that purpose is expected to come from Australia under the Colombo Plan aid. There is no plan for another Receiving Station.

#### Indian Green Tea

\*251. Shrimati Ila Palcboudhury: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1765 on the 26th April, 1956 and state:

(a) the steps taken, if any, to im-

prove the quality of Indian green tea and its export to Afghanistan; and

(b) the extent to which these steps have proved effective?

The Minister of Commerce (Shri Kanungo): (a) and (b). The rehabilitation of the tea industry in Kangra Valley which produces predominantly green tea is engaging the attention of Government.

As regards exports to Afghanistan, the matter is under negotiation with the Afghanistan Government.

समुद्र तथा आकाश क्षेत्र का उत्तर्धन

\*२६२. { श्री भीमारायण दास :  
श्री श्री ०. चं० शर्मा :

क्या प्रधान मंत्री २१ दिसम्बर, १९५६, के ताराकित प्रश्न संख्या १४५६ के अनुपूरक प्रश्नों के उत्तर के सम्बन्ध में यह बताने की हुंया करेंगे कि :

(क) क्या पुर्तगाल सरकार ने भारत सरकार द्वारा भारतीय समुद्र तथा आकाश क्षेत्र के पुर्तगाली जहाजों तथा विमानों द्वारा उत्तर्धन के विरुद्ध १६ नवम्बर, १९५६ को भेजे गये विरोध-पत्र का उत्तर भेज दिया है; और

(ख) यदि हाँ, तो वह उत्तर क्या है?

बेहेशित कार्य उपमंत्री (अ.स.ती लक्ष्मी संनन) : (क) और (ख). जी हाँ, भारतीय प्रदेश के निविद क्षेत्र (प्राहिबिटेड एरिया) के ऊपर नभ क्षेत्र का बार-बार अतिक्रमण किए जाने के खिलाफ जो विरोध-पत्र हमने भेजे थे उनका जवाब देते हुए पुर्तगाल की सरकार ने उन बात से इन्कार किया है कि इस तरह का कोई अतिक्रमण हुआ। हम इस बात पर विचार कर रहे हैं कि आगे और क्या कार्रवाई की जाय।